

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 04/12/2025

(2024) 03 SEBI CK 0011

Securities Appellate Tribunal Mumbai

Case No: Miscellaneous Application No. 1754 Of 2023 In Appeal No. 940 Of 2023

Taslim Arif Khan APPELLANT

Vs

Securities And Exchange Board Of India

RESPONDENT

Date of Decision: March 15, 2024

Hon'ble Judges: Meera Swarup, Technical Member

Bench: Single Bench

Advocate: Triptimoy Talukder, Nishit Dhruva, Shefali Shankar, Rasika Ghate

Final Decision: Disposed Of

Judgement

Meera Swarup, Technical Member

- 1. Cause shown is sufficient. The appeal is restored to it its original number. The miscellaneous application is disposed of.
- 2. In the meanwhile, respondent may file a short reply on the issue of delay. List for admission on May 3, 2024.